

(c) the Government's reaction to each of these points?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):

(a) The Government have seen the press reporting of the Conference and have also received a copy of the resolutions of the Samiti on the subject.

(b) The main points on which the Samiti have suggested the amendment of the SIT Act of 1956 are:

- (i) Immoral Traffic should be declared a non-bailable offence.
- (ii) There should be provision for simultaneous challan of landlord, pimp and the customer.
- (iii) More powers should be vested in the Police and social workers for dealing with the offences under the Act; and
- (iv) Protective Homes should be set up for corrective treatment of arrested prostitutes.

(c) These suggestions as also others received from the various State Governments/other Social service organisations are being considered and appropriate action will be taken in due course.

Desert Development Board

- *534. {
 Shri Ramachandra Ulaka:
 Shri Dhuleshwar Meena:
 Shri P. R. Chakraverti:
 Shri Subodh Hansda:
 Shri S. C. Samanta:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 181 on the 15th September, 1964 and state:

(a) whether the details about the functions, powers and the operational programme of the proposed Desert Development Board have since been finalised;

(b) if so, the broad outlines thereof; and

(c) the scope and magnitude of the activities of this new body and the extent and the manner in which the States would be collaborating in the task of desert development?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) to (c). All these points are at present under examination in the Planning Commission, and are likely to be finalized shortly.

Conference of Chief Ministers

- *535. {
 Shri D. C. Sharma:
 Shri Vishwa Nath Pandey:
 Shri D. J. Naik:
 Shri C. M. Kedaria:
 Shri Balmiki:
 Shri Onkar Lal Berwa:
 Shri Hukam Chand
 Kachhavaiya:
 Shri Himatsingka:
 Shri Rameshwar Tandia:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Chief Ministers of the wheat producing States held a meeting with the Centre from the 5th to 9th March, 1965 to discuss all the aspects of wheat policy including the continuance of wheat zones; and

(b) if so, the decision taken in this regard?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Yes, Sir.

(b) A final decision has not yet been taken.

River Steam Navigation Company Limited

- *536. {
 Shri Indrajit Gupta:
 Shri Daji:

Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 213 on the 2nd March, 1965 and state:

(a) the names of the ten Directors appointed by Government to the new Board of Directors of the River Steam Navigation Co. Ltd.;